

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 624 OF 2017 IN APPEAL NO. 250 OF 2017

Dated: 9th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

MIDC Marol Industries Association Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Ms. Shikha Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
Ms. Anchal Arora for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R-2

Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza
Ms. Malavika Prasad for R.3

Mr. Harinder Toor
Ms. Kritika Shukla a/w
Mr. R. Dubal
Mr. R.D. Patsute (Rep.) for R-4

ORDER

List the application for further hearing on **10.04.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**